

ITEM NO.76+72

COURT NO.8

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) Nos.19366-19369/2023

[Arising out of impugned final judgment and order dated 11-05-2023 in WP No. 19570/2022 11-05-2023 in WP No. 19561/2022 11-05-2023 in WP No. 20119/2022 11-05-2023 in WP No. 20120/2022 passed by the High Court of Karnataka at Bengaluru]

DIRECTORATE GENERAL OF GOODS AND SERVICES TAX INTELLIGENCE (HQS) & ORS.Petitioner(s)

VERSUS

GAMESKRAFT TECHNOLOGIES PRIVATE LIMITED & ORS. Respondent(s)

[FOR FURTHER ARGUMENTS]

IA No. 5466/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 177433/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 76728/2024 - INTERVENTION APPLICATION, IA No. 153914/2024 - INTERVENTION/IMPLEADMENT, IA No. 173396/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 167436/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 194982/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 11298/2025 - STAY APPLICATION

WITH

C.A. No. 6124-6131/2023 (XII)

FOR ADMISSION and I.R. and IA No.158091/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 158091/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 253459/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 95899/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

C.A. No. 6144/2023 (IV-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 46464/2022

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 95890/2023

IA No. 46464/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 95890/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

C.A. No. 6132-6143/2023 (IV-A)

FOR

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 183995/2022

IA No. 183995/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

W.P.(C) No. 1374/2023 (X)

FOR

FOR EX-PARTE STAY ON IA 254930/2023

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 260848/2023

IA No. 254930/2023 - EX-PARTE STAY

IA No. 260848/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

W.P.(C) No. 1384/2023 (X)

FOR

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 260847/2023

IA No. 260847/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 1588-1592/2024 (XII)

IA No. 13817/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 13819/2024 - EXEMPTION FROM FILING O.T.

IA No. 21856/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

W.P.(C) No. 268/2024 (X)

FOR STAY APPLICATION ON IA 6832/2025

IA No. 6832/2025 - STAY APPLICATION

T.C.(C) No. 24/2024 (III)

FOR ADMISSION

T.C.(C) No. 25/2024 (III)

FOR ADMISSION

T.C.(C) No. 26/2024 (III)

FOR ADMISSION

W.P.(C) No. 300/2024 (X)

FOR ADMISSION

T.C.(C) No. 27/2024 (III-A)
FOR ADMISSION
T.C.(C) No. 29/2024 (III)
W.P.(C) No. 350/2024 (X)
FOR
FOR STAY APPLICATION ON IA 126042/2024
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
146322/2024
IA No. 146322/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 126042/2024 - STAY APPLICATION
T.C.(C) No. 34/2024 (III)
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
94118/2025
IA No. 94118/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
T.C.(C) No. 35/2024 (III)
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
94327/2025
IA No. 94327/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
T.C.(C) No. 32/2024 (III)
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
93983/2025
IA No. 93983/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
T.C.(C) No. 30/2024 (III)
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
94324/2025
IA No. 94324/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
T.C.(C) No. 31/2024 (III)
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
94299/2025
IA No. 94299/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
T.C.(C) No. 33/2024 (III)
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
94073/2025
IA No. 94073/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
T.C.(C) No. 54/2024 (XIV-A)
FOR ADMISSION
T.C.(C) No. 36/2024 (IV-C)

W.P.(C) No. 378/2024 (X)
FOR
FOR EX-PARTE STAY ON IA 133018/2024
FOR STAY APPLICATION ON IA 6635/2025
IA No. 133018/2024 - EX-PARTE STAY
IA No. 6635/2025 - STAY APPLICATION
W.P.(C) No. 447/2024 (X)
FOR
FOR STAY APPLICATION ON IA 146408/2024
IA No. 146408/2024 - STAY APPLICATION
W.P.(C) No. 429/2024 (X)
FOR
FOR STAY APPLICATION ON IA 142072/2024
IA No. 142072/2024 - STAY APPLICATION
T.C.(C) No. 39/2024 (IV-A)
W.P.(C) No. 456/2024 (X)
FOR
FOR STAY APPLICATION ON IA 150586/2024
IA No. 150586/2024 - STAY APPLICATION
T.C.(C) No. 41/2024 (XVI)
FOR ADMISSION
T.C.(C) No. 40/2024 (XVI)
FOR ADMISSION
T.C.(C) No. 44/2024 (XV)
FOR ADMISSION
T.C.(C) No. 43/2024 (XV)
FOR ADMISSION
T.C.(C) No. 42/2024 (XV)
FOR ADMISSION
T.C.(C) No. 45/2024 (IV)
FOR ADMISSION
T.C.(C) No. 47/2024 (IV)
T.C.(C) No. 48/2024 (IV)
T.C.(C) No. 49/2024 (IV)
FOR ADMISSION
T.C.(C) No. 46/2024 (IV)
FOR ADMISSION
T.C.(C) No. 51/2024 (XIV-A)
FOR ADMISSION
T.C.(C) No. 53/2024 (XIV-A)
FOR ADMISSION
T.C.(C) No. 52/2024 (XIV-A)
FOR
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA

94208/2025

IA No. 94208/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

W.P.(C) No. 545/2024 (X)

FOR

FOR STAY APPLICATION ON IA 195529/2024

IA No. 195529/2024 - STAY APPLICATION

W.P.(C) No. 605/2024 (X)

FOR

FOR STAY APPLICATION ON IA 216302/2024

IA No. 216302/2024 - STAY APPLICATION

W.P.(C) No. 568/2024 (X)

FOR

FOR STAY APPLICATION ON IA 201864/2024

IA No. 201864/2024 - STAY APPLICATION

W.P.(C) No. 541/2024 (X)

FOR

FOR STAY APPLICATION ON IA 195045/2024

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 202455/2024

FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA 216871/2024

FOR EARLY HEARING APPLICATION ON IA 292494/2024

FOR STAY APPLICATION ON IA 295633/2024

FOR EXEMPTION FROM FILING O.T. ON IA 957/2025

IA No. 216871/2024 - CONDONATION OF DELAY IN FILING THE SPARE COPIES

IA No. 292494/2024 - EARLY HEARING APPLICATION

IA No. 957/2025 - EXEMPTION FROM FILING O.T.

IA No. 202455/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 295633/2024 - STAY APPLICATION

IA No. 195045/2024 - STAY APPLICATION

W.P.(C) No. 646/2024 (X)

[TO

FOR STAY APPLICATION ON IA 226539/2024

IA No. 226539/2024 - STAY APPLICATION

W.P.(C) No. 720/2024 (X)

FOR ADMISSION

W.P.(C) No. 858/2024 (X)

FOR

FOR STAY APPLICATION ON IA 298188/2024

FOR EXEMPTION FROM FILING O.T. ON IA 298189/2024

FOR impleading party ON IA 2285/2025

FOR INTERVENTION/IMPLEADMENT ON IA 2285/2025
IA No. 298189/2024 - EXEMPTION FROM FILING O.T.
IA No. 2285/2025 - INTERVENTION/IMPLEADMENT
IA No. 298188/2024 - STAY APPLICATION
W.P.(C) No. 50/2025 (X)

IA No. 18961/2025 - GRANT OF INTERIM RELIEF
W.P.(C) No. 51/2025 (X)

IA No. 18980/2025 - GRANT OF INTERIM RELIEF
W.P.(C) No. 52/2025 (X)

IA No. 19046/2025 - GRANT OF INTERIM RELIEF
W.P.(C) No. 217/2025 (X)

FOR
FOR EX-PARTE STAY ON IA 67990/2025
IA No. 67990/2025 - EX-PARTE STAY
W.P.(C) No. 258/2025 (X)

FOR
FOR EX-PARTE STAY ON IA 82900/2025
IA No. 82900/2025 - EX-PARTE STAY
W.P.(C) No. 406/2025 (X)

FOR ADMISSION
IA No. 103371/2025 - STAY APPLICATION
W.P.(C) No. 412/2025 (X)

FOR ADMISSION
IA No. 103843/2025 - EX-PARTE STAY
T.C.(C) No. 30/2025 (XII)

FOR ADMISSION
W.P.(C) No. 467/2025 (X)

FOR ADMISSION
T.C.(C) No. 36/2025 (III)

FOR ADMISSION
T.C.(C) No. 31/2025 (XII)

FOR ADMISSION
T.C.(C) No. 34/2025 (XII)

FOR ADMISSION
T.C.(C) No. 33/2025 (XII)

FOR ADMISSION
T.C.(C) No. 32/2025 (XII)

FOR ADMISSION
T.C.(C) No. 35/2025 (XII)

FOR ADMISSION
T.C.(C) No. 37/2025 (XVI)

FOR ADMISSION
T.C.(C) No. 41/2025 (IV-A)
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T.C.(C) No. 39/2025 (IV-A)
FOR ADMISSION
T.C.(C) No. 40/2025 (IV-A)
FOR ADMISSION
T.C.(C) No. 38/2025 (IV-A)
FOR ADMISSION
T.C.(C) No. 47/2025 (XII-A)
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T.C.(C) No. 55/2025 (XII-A)
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T.C.(C) No. 54/2025 (XII-A)
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T.C.(C) No. 46/2025 (XII-A)
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T.C.(C) No. 57/2025 (XII-A)
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T.C.(C) No. 49/2025 (XII-A)
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T.C.(C) No. 64/2025 (XII-A)
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T.C.(C) No. 63/2025 (XII-A)
T.C.(C) No. 51/2025 (XII-A)
FOR ADMISSION
T.C.(C) No. 53/2025 (XII-A)
FOR ADMISSION
T.C.(C) No. 69/2025 (XII-A)
FOR ADMISSION

W.P.(C) No. 673/2025 (X)

IA No. 164463/2025 - EX-PARTE STAY

T.C.(C) No. 68/2025 (XII-A)

FOR ADMISSION

T.C.(C) No. 67/2025 (XII-A)

FOR ADMISSION

T.C.(C) No. 66/2025 (XII-A)

FOR ADMISSION

W.P.(C) No. 692/2025 (X)

IA No. 172590/2025 - APPROPRIATE ORDERS/DIRECTIONS

SLP(CrI) No. 2213/2020 (II-A)

IA No. 28986/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 101267/2020 - EXEMPTION FROM FILING O.T.

IA No. 101266/2020 - INTERVENTION APPLICATION

IA No. 41607/2020 - INTERVENTION/IMPLEADMENT

SLP(C) No. 12201/2024 (IX)

IA No.115804/2024-EXEMPTION FROM FILING O.T. and IA No.115813/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

ITEM NO.72

Writ Petition(Civil) No. 732/2025

Date : 11-08-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA

HON'BLE MR. JUSTICE R. MAHADEVAN

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Ms. Gunjan Pande, Adv.
Mr. Rohan Satija, Adv.
Mr. Tejas Raghav, Adv.
Mr. Yash Johri, Adv.
Mr. Vinayak Sharda, Adv.
Ms. Sonali Jain, AOR

Item No. 72

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Ms. Drishti Saraf, Adv.
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Item 76 For R-2: Mr. Dhruv Mehta, Sr. Adv.
Ms. Pritha Srikumar Iyer, AOR
Mr. Sankeerth Vittal, Adv.
Mr. Abhyudaya Shishodia, Adv.
Mr. Dhruv Garg, Adv.

Item 76.3 - Mr. C.A. Sundaram, Sr. Adv.
Ms. Pritha Srikumar Iyer, AOR
Mr. Sankeerth Vittal, Adv.
Mr. Abhyudaya Shishodia, Adv.
Ms. Rohini Musa, Adv.
Mr. Dhruv Garg, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Post the matters for further arguments on 12-8-2025 as Part
Heard.

(CHANDRESH)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)

